



560/19
27/5

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. 41 /DHC/Gaz.IIB/G-7/VI.E.2(a)/2024
Dated: 22, 05.2024

NOTIFICATION

In exercise of the powers conferred by sub-section (2) of Section 16 of the Code of Criminal Procedure, 1973, Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to confer upon following officers of Delhi Judicial Service, the powers of Metropolitan Magistrate for the metropolitan areas of Delhi with effect from the date they took over/take over on being posted as such :-

S.No.	Name of the Officer
1.	Ms. Deshna Golechha
2.	Ms. Aastha Sharma
3.	Ms. Surabhi Sethi
4.	Mr. Ankit Solanki
5.	Mr. Yashu Khurana
6.	Ms. Kamaldeep Kaur
7.	Ms. Nandini Sharma

BY ORDER OF THE COURT


SD/-
(KANWAL JEET ARORA)
REGISTRAR GENERAL

No. 3450-3457 /DHC/Gaz.IIB/G-7/VI.E.2(a)/2024

Dated: 22, 05.2024

Copy forwarded for information and necessary action to:-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge, PC(Act)(CBI), Rouse Avenue Court Complex, Delhi.
3. The Principal Secretary (Law, Justice & L.A.), Govt. of NCT of Delhi, Delhi Secretariat, I.P. Estate, New Delhi.
4. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
5. The officers concerned through their respective Principal District & Sessions Judge.
6. The concerned Pay & Accounts Officer through respective Principal District & Sessions Judge.
7. The Joint Registrar (Gazette-IIA), Delhi High Court, New Delhi.
8. Guard File.


(Shankar Singh)
Joint Registrar (Gazette-IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 37854-37860 /Power/Gaz/2024 Dated 07 JUN 2024

Sub:-Notification.

Copy forwarded for information & necessary action to :

1. The Chief Metropolitan Magistrate, Central, Tis Hazari Courts, Delhi.
2. The Accounts Officer, Accounts Branch (Central), Tis Hazari Courts, Delhi.
3. The PS/Reader to Ld. Principal District & Sessions Judge (HQs), Delhi.
4. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
5. The R&I Branch (Central) for uploading on LAYERS.


(SHEFALI BARNALA TANDON)

Link Officer In-Charge, Judicial Branch (Central)
For Principal District & Sessions Judge (HQs)
Delhi